शिक्षा नियमावली के उपबन्धों के अनुसार प्रदान की जाएं ।

दिल्ली के स्कूलों में 6 से 8 तक की कक्षाओं के लिए तीन भाषाओं अर्थात् (i) हिन्दी (ii) अंग्रेजी तथा (iii) संस्कृत अथवा कोई क्षेत्रीय भाषा अथवा केन्द्रीय माध्यमिक शिक्षा बोर्ड द्वारा निर्धारित कोई अन्य भाषा--के अध्ययन की व्यवस्था अनिवार्य आधार पर की जाती है यद्यपि सभी छात्र कक्षाएं 9 और 10 में भी दो भाषाएं निरंतर अनिवार्य आधार पर पढ़ते हैं; फिर भी, बोर्ड ने कक्षा 8 के अन्त में तीसरी भाषा की परीक्षा पास करने के लिए सुविधा की व्यवस्था की है । यदि कोई छात्र कक्षा 8 के अन्त में तीसरी भाषा की परीक्षा पास नहीं करता है तो उसे बोर्ड की माध्यमिक स्कूल परीक्षा में बैठने से पहले कक्षा 9/10 में तीसरी भाषा का अध्ययन तथा इसकी परीक्षा पास करनी पड़ती है ।

Late Running of K. K. Express

4022. SHRI GEORGE JOSEPH MUNDACKAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any improvement in punctuality of K. K. Express;

(b) how many times this train reached its destination, New Delhi and Trivandrum, in time during the last three months; and

(c) what are the steps taken to keep this train running on time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) There has been some improvement in the performance of 126 UP New Delhi-Trivandrum K. K. Express in the month of February' 82.

(b) During the months of December' 81 to February '82, 125 Dn K. K. Express reached destination right time on 7 days and 126 Up K. K. Express on 11 days out of 26 trips each.

(c) Close watch is being kept on the running of these trains at all levels with a view to improve their punctuality.

Demand of E.G.S. Employees Re. Medical Facilities

4023. SHRIMATI PRAMILA DANDAVATE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the fact that women workers who constitute 62 per cent of the workers employed under Employment Guarantee Scheme have made a demand to provide medical facilities, mobile medical van and maternity benefits out of the fund to be created by the amount deducted from their wages; and

(b) if so, what action Government intends to take in this matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Government is not aware of any such demand.

(b) Does not arise.

सहायक लोको फोरमैन के लिए परीक्षा

4024. **श्री दया राम शाक्य** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1980-81 के दौरान इलाहाबाद डिवीजन और उत्तर रेलवे मुख्यालय ने 550-750 रुपये के वेतनमान में सहायक लोको फोरमैन, पावर-कन्ट्रोल, ट्रैक्शन-फोरमैन (रनिंग) और ट्रैक्शन कन्ट्रोलर के पदों के लिए परीक्षा ली गई थी;

(ख) यदि हां, तो परीक्षा के लिए कितने-कितने कर्मचारियों/उम्मीदवारों को बुलाया गया था तथा उनमें अनुसूचित जाति और अनुसूचित जनजाति के कितने-कितने उम्मीदवार कर्मचारी थे।

(ग) क्या अनुसूचित जाति और अनुसूचित जन जाति से सम्बन्धित सभी कर्मचारियों/उम्मीदवारों को उक्त परीक्षा में

असफल घोषित कर दिया गया था, यदि हां, तो उसके क्या कारण हैं;

(घ) क्या अनुसूचित जाति और अनुसूचित जन जाति के पदों को रिक्त रखा हुआ है; और

(ङ) यदि हां, तो इन पदों को शीघ्र न भरने के क्या कारण हैं?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन): (क) जी हां ।

(ख) परीक्षा में बुलाये गये कर्मचारियों की संख्या इस प्रकार है:-

सामान्य उम्मीदवार	96
अनुसूचित जाति के उम्मीदवार	8
अनुसूचित जन जाति के उम्मीदवार	उपलब्ध नहीं हैं।

(ग) जी नहीं । अनुसूचित का एक उम्मीदवार पास हुआ ।

(घ) और (ङ) वर्तमान नियमों के अनुसार अनुसूचित जाति एवं अनुसूचित जन जाति के उम्मीदवार के लिए आरक्षित पदों को अनुवर्ती प्रवरणों के लिए अग्रेनीत किया गया है ।

Railway Employees

4025. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway employees of different categories and cadre category and cadre-wise) allocated as regular as well as irregular (permanent and temporary) actually working under railways as on 1st January, 1977 and 1st January, 1982; and

(b) the mode of recruitment of these employees from time to time during the last 4 years (year-wise)?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENT AFFAIRS (SHRI MALLIKARJUN): (a) There are more than 700 categories of employees on the Railways. The number of cadres is also large. It will be appreciated that collection of information category-wise and cadre-wise of permanent and temporary employees would be a voluminous task requiring considerable amount of labour all over the Railway Zones, Divisions, Production Units and other Offices and may not be commensurate with the object sought to be achieved in this connection. However, information in regard to total number of permanent/temporary employees as on 1-1-1977 and 1-1-1982 is being collected and will be laid on the table of the Sabha.

(b) Direct recruitment of Railway employees wherever provided for is made as follows:—

(i) Group 'D' by regularisation of Casual Labour or from the open market to some extent in the case of Workshops or through the Employment Exchange on the N.F. Railway.

(ii) Group 'C' generally through Railway Service Commission.

(iii) Group 'B' by departmental promotion generally from Group 'C'.

(iv) Group 'A' through U.P.S.C.

New Railway Lines in Kerala

4026. PROF. P. J. KURIEN: Will the Minister of RAILWAYS be pleased to state:

(a) details of New Railway lines proposed in the State of Kerala;

(b) the lines under investigation; and

(c) the lines expected to be started in the current financial year?